

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **14.11.2025** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 570/2025 For Direction IA No. 1609/2025	B. Kumareson Vs State Bank of India & 2 Ors	Mr. Ravi Rajagopalan	
2.	Comp App (AT) (CH) (Ins) No. 572/2025	AU Metals Pvt Ltd Rep by its Director Amrith Garg Vs C. Ramasubramaniam Liquidator of Naachiar Paper Boards Pvt Ltd	Mr.AG Sathyanarayana	
3.	Comp App (AT) (CH) (Ins) No. 573/2025	State Bank of India Vs KS Raju	Mr. ML Ganesh	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 530/2025 For Condone Delay IA No. 1493/2025 (With defects)	GVP Infotech Ltd (Formerly Known as Fourth Dimension Solutions Ltd) Vs Link Well Telesystems Pvt Ltd	Mr. Pranav Gopalakrishnan	
5.	Comp App (AT) (CH) (Ins) No. 559/2025 (With defects)	SM Kamal Pasha in consortium with Syed Fahad Vs Kotak Mahindra Bank	Mr. K Srinandan	
6.	Comp App (AT) (CH) (Ins) No. 560/2025 To dispense with IA No. 1585/2025 For Condone Delay IA No. 1586/2025 For Stay IA No. 1587/2025 (With defects)	Padmasree Vs State Bank of India	Ms. Astha Chaudhary	Mr. ML Ganesh

7.	Comp App (AT) (CH) (Ins) No. 562/2025 For Condone Delay IA No. 1590/2025 (With defects)	FF International Ltd & 4 Ors Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Limited	Mr. Pawan Jhabakh	
8.	Comp App (AT) (CH) (Ins) No. 563/2025 (With defects)	Anantha City Digital Communications Pvt Ltd	Mr. V Ravi Kumar	
9.	Comp App (AT) (CH) (Ins) No. 564/2025 Delay in refiling IA No. 1591/2025 (With defects)	Assistant Commissioner of Central GST & Central Excise Vs RP, J Karthiga, GK Steel And Allied Industries	Mr. Sai Srujan Tayi	
10.	Comp App (AT) (CH) (Ins) No. 566/2025 For Condone Delay IA No. 1595/2025 (With defects)	Dr.Badri Prasad & 5 Ors Vs Alok Kumar Agarwal & 5 Ors.	Mr .Pawan Jhabakh	
11.	Comp App (AT) (CH) (Ins) No. 568/2025 For condone Delay IA No. 1603/2025 For Exemption IA No. 1604/2025 Delay in refiling IA No. 1605/2025 (With defects)	Dosth Engineering and Appliance Vs North East Centre for Technology and Application Reach (NECTAR) & Anr.	Mr. S Kingston Jerold	
12.	Comp App (AT) (CH) No. 148/2025 (With defects)	A Shirany Gomez Vs Aanandham Property Developers Pvt Ltd & 21 Ors	Mr. Rohan Rajasekaran	
13.	Comp App (AT) (CH) No. 150/2025 (With defects)	The Income Tax Department Vs The Registrar of Companies & Anr	Ms. Bokaro Sapna Reddy	
14.	Comp App (AT) (CH) No. 151/2025 (With defects)	The Income Tax Department Vs The Registrar of Companies & Anr.	Ms. Bokaro Sapna Reddy	
15.	Comp App (AT) (CH) No. 152/2025 (With defects)	The Income Tax Department Vs The Registrar of Companies & Anr.	Ms. Bokaro Sapna Reddy	
16.	Comp App (AT) (CH) No. 153/2025 (With defects)	The Income Tax Department Vs The Registrar of Companies & Anr.	Ms. Bokaro Sapna Reddy	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	IA No. 1117/2025 (For Substituted Service) in Comp App (AT) (CH) No. 107/2023	Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd & 12 Ors	Mr. Krishna Ravindran	Mr. R Vidhya Shankar R1 R2 R6 R7 R9-R13
18.	Comp App (AT) (CH) (Ins) No. 161/2025	Mata Energy Ltd. Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs CA B Nagabhushan RP/Chairman of Monitoring Committee of Mata Energy Ltd & 2 Ors WITH	Ms. Mummaneni Vazra Laxmi	Mr. Pranava Charan R2
19.	Comp App (AT) (CH) (Ins) No. 301/2025 For Stay IA No. 880/2025	Mata Energy Ltd Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA in matter of Mata Energy Ltd. Vs CA Nagabhushan, RP/Chairman of Monitoring Committee in matter of Mata Energy Ltd & 3 Ors. WITH	Ms. Mummaneni Vazra Laxmi	
20.	IA No. 1206/2025 (Contempt App.) & IA No. 1080/2025 (To Vacate Stay) in Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025 To Adv. Hg. IA No. 1081/2025 For Direction IA No. 1082/2025	Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd & 2 Ors	Ms. MV Lakshmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R3
21.	IA No. 1344/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 474/2025 For Additional Docs IA No. 1345/2025	MS Prabhakar Promoter and Ex-Managing Director, Kadevi Industries Ltd & Anr Vs G Satyanarayana Murthy (Deceased) Erstwhile Liquidator, Kadevi Industries Limited & Anr.	Mr. D Narendar Naik	

22.	IA No. 1371/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 482/2025 For Stay IA No. 1372/2025	Shankar Suresh Vs Orix Leasing and Financial Services India Ltd & Anr. WITH	Mr. Pranav Gopalakrishnan	
23.	A No. 1373/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 483/2025 For Stay IA No. 1374/2025	Pradeep Kumar Sekar Vs Orix Leasing & Financial Services India Ltd & Anr.	Mr. Pranav Gopalakrishnan	
24.	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No. 606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte Ltd Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd	Mr. Arun Karthik Mohan	Mr.AG Sathyanarayana

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	IA No. 1613/2025 (To Adv. Hg.) in Comp App (AT) (CH) No. 100/2025 For Stay IA No. 1062/2025 For Direction IA No. 1061 & 1063/2025 For Urgent Hearing IA No. 1451/2025	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & Anr. WITH	Ms. V Srimathi	Mr. PJ Rishikesh R2
26.	Comp App (AT) (CH) No. 101/2025	Manimegalai Unnikrishnan Vs JSM Aggregates and Sands Pvt Ltd & 3 Ors	Ms. V Srimathi	Mr. PJ Rishikesh R2 R4

For Admission (After Notice)

(Requests for adjournment in Item Nos. 27-28 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
27.	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023	Kamma Srinivasa Rao, Director of the Suspended Board of Directors of Corporate Debtor, Trichy Thanjavur Expressways Limited Vs IDBI Bank Ltd & Anr. WITH	Mr. HK Chaturvedi	Shivakumar and Suresh- R1

28.	Comp App (AT) (CH) (Ins) No. 95/2025 For Stay IA No. 266/2025 For Exemption IA No. 267 & 268/2025	Kamma Srinivasa Rao Suspended Director of the Suspended Board of Directors of Corporate Debtor, Trichy- Thanjavur Expressways Ltd Vs Raghu Babu Gunturu, RP, Trichy Thanjavur Expressways Ltd & Anr.	Mr. HK Chaturvedi	Mrs. Sandhya Tadla, PCS- R1
29.	Comp App (AT) (CH) (Ins) No. 285/2025 For Stay IA No. 797/2025 For Exemption IA No. 798/2025	National Stock Exchange of India Ltd Vs Consortium of Karishma Jain, Jupiter City Developers (I) Ltd & Adwaita Navigations Pvt Ltd SRA of XL Energy Ltd & 4 Ors	Mr. Ishaan Agrawal	Mr. Kunal Kanungo R1 Mr. Amir Bavani- R5
30.	Comp App (AT) (CH) No. 14/2024	Annavaiahala Ramanand Vs Lakshmi Sujatha Tummala & 5 Ors.	Mr. Y Suryanarayana	Mr. P Bhaskar R1
31.	Comp App (AT) (CH) No. 56/2024 For Stay IA No. 825/2024	Mekalai Rajkumar Vs Chain-Sys (India) Pvt Ltd & 8 Ors.	Mr. CV Vijayakumar	Mr. EK Kumaresan R2 R9
32.	Comp App (AT) (CH) (Ins) No. 254/2024 For Stay IA No. 683/2024	Enact Technologies Pvt Ltd Vs Mphasis Ltd & 2 Ors	Mr. Amir Bavani	Mr. PS Suman- R1
33.	Comp App (AT) (CH) (Ins) No. 353/2024	Government of Tamil Nadu, Commercial Tax and Registration Dept. Vs Ramesh Khandelwal & Anr	Mr. B Vijay Mr. G Dinesh Kumar	Mr. Sriram Venkatavaradan- R1 Mr. T Ravichandran R2
34.	Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024	Binjusaria Ispat Pvt Ltd Vs Maruti Venkata Subba Rao Poluri, RP of Abhirama Steels Pvt Ltd & Anr	Mr. Amir Bavani	Mr. Rohan Aloor- R2
35.	Comp App (AT) (CH) (Ins) No. 447/2024 For Stay IA No. 1224 & 1226/2024 To dispense with IA No. 1225/2024 To Vacate Stay IA No. 482/2025	S Arun, Suspended Director of Sargam Metals Pvt Ltd Vs Neeraj Agarwal, Proprietor of Ambal Agencies & Anr	Mr. Anirudh A Sriram	Ms. Sakshi Jain- R1 Mr. Varun Srinivasan R2
36.	Comp App (AT) (CH) (Ins) No. 465/2024	Pixtronic Global Technologies Pvt Ltd Vs MS Viswanathan Liquidator of Gemini Communication Ltd	Mr. G Kalyan Jhabakh	Mr. V Manivannan

37.	Comp App (AT) (CH) (Ins) No. 13/2025 For Stay IA No. 70/2025	IDBI Bank Ltd. Vs Central Bank of India & Anr.	Mr. Varun Srinivasan	Mr. P Prashanth- R1
38.	Comp App (AT) (CH) No. 53/2025 For Exemption IA No. 597/2025 For Stay IA No.598 &1448/2025 For Urgent listing IA No. 599/2025	Geometrix Laser Solutions Pvt Ltd Vs Dr. BVS Lakshmi & 2 Ors	Mr. Amir Bavani	Ms. Kopal Sharraf R1
39.	Comp App (AT) (CH) (Ins) No. 216/2025 For Stay IA No. 659/2025	K Paramasivam Discharged Director Sri Maharaja Oil Imports and Exports India Pvt Ltd Vs R Raghavendran RP (Now Liquidator) Sri Maharaja Oil Imports and Exports India Pvt Ltd.	Mr. PJ Rishikesh	Mr. B Dhanaraj
40.	Comp App (AT) (CH) (Ins) No. 262/2025 For Directions IA No. 744/2025	Aadarsh Surana Suspended Director and Prospective Resolution Appellant of Amar Prakaash Developers Pvt Ltd Vs JM Financial Credit Solution Pvt Ltd & 2 Ors	Mr. Pawan Jhabakh	Mr. Chethan Sagar R1 Mr. R Sivaraman R2
41.	Comp App (AT) (CH) (Ins) No. 265/2025 For Interim Injunction IA No. 754/2025	Chintala Maipal Reddy & 3 Ors Vs Nethi Mallikarjuna Setty, Liquidator of Amazon Enterprises Pvt Ltd & Anr.	Mr. K Moorthy	Nethi Mallikarjuna Setty, Liquidator Mr. Varun Srinivasan R2
42.	Comp App (AT) (CH) (Ins) No. 297/2025 For Exemption IA No. 867/2025 For Stay IA No. 868/2025	Alchemist Asset Reconstruction Company Ltd Vs K Sivalingam, RP of NCS Sugars Ltd & 5 Ors	Mr. Gokul G	Mr. Y Suryanarayana
43.	Comp App (AT) (CH) (Ins) No. 478/2025 (With defects)	Pennar Industries Ltd Vs Hi-Esteem Auto Komponents Pvt Ltd	Mr.R Ramasubramaniam Raja	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
44.	TA (AT) No. 184/2021 (Comp App (AT) (Ins) No. 210/2020 For Stay IA No. 550/2020)	Rakesh P Sheth Vs Indus Cityscapes and Constructions Pvt. Ltd	Mr. Udian Sharma	Mr. B Arvind Srevatsa
45.	Comp App (AT) (CH) (Ins) No. 03/2022	Maximus People Solution Pvt Ltd Vs Jeyyam Global Foods Pvt Ltd	Mr. M. Devaraj	Ms. S Yogalakshmi
46.	Comp App (AT) (CH) (Ins) No. 99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd	Mr. JR Jayant	Mr. M Maharshi Viswaraj
47.	Comp App (AT) (CH) (Ins) No. 106/2022	G Sreevidhya Vs Karismaa Foundations Pvt Ltd	Mr. R Parthasarathy	Mr. Udian Sharma
48.	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt Ltd & 4 Ors Vs Viswaroopi Energy Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
49.	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
50.	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
51.	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt Ltd & 3 Ors. Vs LEPL People Tech Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
52.	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt Ltd Vs Medipro Edu Management Pvt Ltd	Mr. PBA Srinivasan	Mr. Y Suryanarayana
53.	Comp App (AT) (CH) (Ins) No. 237/2023	Ashish Mishra Vs Expat Projects and Development Pvt Ltd	Mr. Aditya Parolia	Mr. Uday Shankar RM
54.	Comp App (AT) (CH) (Ins) No. 243/2023	State Bank of India Vs N Sai Gayathri WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan

55.	Comp App (AT) (CH) (Ins) No. 245/2023	State Bank of India Vs PV Bhaskara Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
56.	Comp App (AT) (CH) (Ins) No. 247/2023	State Bank of India Vs P Raja Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
57.	Comp App (AT) (CH) (Ins) No. 249/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
58.	Comp App (AT) (CH) (Ins) No. 250/2023	State Bank of India Vs PV Mohan Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
59.	Comp App (AT) (CH) (Ins) No. 253/2023	State Bank of India Vs N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan

02.00 PM

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
60.	TA (AT) No. 66/2021 (Comp App (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024 For Additional docs. IA No. 173/2025	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr. Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5-R7 Mr. Sriram Venkatavaradan R8-R11

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID: vcnclatchennai5@gmail.com**

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in